

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11th day of **April**, 2019

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

T.A. No.330/00002/2014

Suresh Kumar Srivastava **Applicant.**

V E R S U S

Union of India and ors. **Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri R.K. Srivastava
Shri K.P. Singh

O R D E R

List revised. None present for the applicant. Shri R.K. Srivastava and Shri K.P. Singh, counsel for the respondents are present.

2. Even on the last occasion i.e. on 08.02.2019 and 05.04.2019 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed in default and for non prosecution.

Member-J

RKM/